MOST IMMEDIATE

F.No. D-11011/2/2009- Admn. CAS
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Central Agency Section

2nd Floor, ILI Building New Delhi, dated 4 March 2013.

TENDAR NOTICE

Subject: Inviting sealed quotations for hiring two AC cars for the use of Central Agency Section, Supreme Court Compound.

Sealed quotations from reputed travel agents and taxi operators are invited for the hiring of two taxi's for the use of Central Agency Section, Ministry of law & Justice, Department of Legal Affairs, Supreme Court Compound as per details given below:

- 1. Car are required on hiring basis from reputed travel agents/ operators.
- 2. The car should necessarily of AC
- 3. The car to be hired should be of latest model.
- 4. Interested parties should clearly mention the model and make for the proposed cars.
- Rate should be quoted for hiring on per day, 80 kilometers/ 10 hours and extra kilometer/ hours basis.
- 6. Rate quoted should including all the expenditures inclusive Taxes.
- 7. Driver of the car should be experienced and authorized license holder.
- Vehicle should be duly registered with transport department and all the taxes should have been paid.
- 9. Preference should be given to the latest model.
- 10. Quotations should be made in the name of Shri D.S.Mahra, Deputy Government Advocate, Room No. 75, Supreme Court Compound, New Delhi.
- 11. An earnest money for Rs.25,000/- should be deposited vide demand draft in favor of Pay & Accounts Officer, Department of Legal Affairs.
- 12. Sealed quotations should reach this office positively by 14-3-2013 by 3.00 PM. Any quotations received after due dated shall not be accepted.
- 13. The quotations shall be opened on the 15-3-2013 at 4-00 PM in the chamber of Shri S.N.Terdal, Addl. Govt. Advocate, Supreme Court Compound, New Delhi in the presence of committee constituted for the purpose.
- 14. The undersigned reserves the right to accept or to reject any quotation in without assigning any reason therefore.

Yours faithfully,

(D.S.Mahra) Dy. Govt. Advocate/HOO

Copy to:

- 1. NIC Cell Ministry of Law & Justice, Shastri Bhawan, New Delhi.
- 2. Notice Board